

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal no. 222 of 2013 &  
IA no. 336 of 2013

Dated : 21<sup>st</sup> May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

M/s GMR Vemagiri Power Generation Ltd. ...Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory  
Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur  
Mr. Vishrov Mukherjee

Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh

ORDER

We have heard the Learned Counsel for the parties. They are directed to file their respective comprehensive written submissions on or before 30.05.2014 after serving copy on the other side.

Post the matter for reporting compliance on 30.05.2014 at Delhi Bench.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson